

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 01.10.2019

NOTICE

Take notice that the following matters adjourned vide Notice dated 30.09.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors.	01.10.2019	22.10.2019
2.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	01.10.2019	22.10.2019
3.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. With	01.10.2019	22.10.2019
4.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	01.10.2019	22.10.2019
5.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	01.10.2019	19.11.2019
6.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	01.10.2019	19.11.2019
7.	Competition Appeal (AT) No. 19 of 2017 top Part Heard	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	01.10.2019	06.12.2019
8.	Competition Appeal (AT) No. 20 of 2017 Part Heard	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	01.10.2019	06.12.2019

Copy to:

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar